

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/871/2018

PETITION NUMBER :

NAME OF THE PETITIONER(S) : AADVIN HOTEL PVT LTD

NAME OF THE RESPONDENT(S) : ROC CHENNAI

UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	B. Sarathbabu	For Roc, Chennai	B. Sarathbabu
2.	ROHAN RAJASEKARAN	Counsel for Petitioner	Rohan

ORDER

Counsel for the Applicant present. Counsel for the ROC present. Counsel for the ROC prayed for time to file the report. At request, time is enlarged. Put up on **30.07.2018 at 10.30 A.M.**

-st-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)